

HIGH COURT OF MADHYA PRADESH, BENCH AT INDORE

Writ Petition No.8605/2016
(Gordhan Vs. State of M. P. & Ors.)

Indore, dt. 09/01/2018

Parties through their counsel.

Let a reply be filed positively within eight weeks.

Interim relief to continue, till the next date of hearing.

List the matter on 05/04/2018.

(S. C. SHARMA)
J U D G E

Tej